

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2920
ANSWERED ON:14.03.2011
SYNCHRONISED BIRD CENSUS
Kumar Shri P.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government proposes to conduct a synchronized bird census all over the country;
- (b) if so, whether the Government would provide the details about the varieties of species and total no. of birds sighted during the census, sanctuary-wise;
- (c) if so, whether the Government would provide the details about the comparison of last census and current census, also the steps which taken or going to be taken to improve the rare bird species in our country; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a) Census of birds is conducted by respective State Governments. Central Government does not undertake census of birds. Accordingly, there is no proposal in the Ministry to conduct a synchronized bird census all over the country.
- (b) Does not arise.
- (c)&(d) The results of bird census are not compiled in the Ministry. The threatened bird species have been placed under various schedules of the Wild Life (Protection) Act, 1972 and their hunting is prohibited in the country. For certain critically endangered species, such as Vultures, captive breeding programmes have been initiated while for few others such as Waterfowl, Great Indian Bustard, Lesser Florican and Jerdon's Courser, Protected Areas have been set up for conservation of their populations and habitats.